

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

O.A./100/244/2020

New Delhi, this the 10th day of February, 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. A.K. Bishnoi, Member (A)**



Himanshi  
 Aged – 34 years (Group – B) PGT  
 D-65, Second Floor,  
 Tagore Garden Extension  
 New Delhi-110027

...Applicant

(Through Shri Raman Kumar, Advocate)

Versus

1. Govt. of NCT of Delhi  
 Through its Chief Secretary  
 A-Wing, 5<sup>th</sup> Floor, Delhi Secretariat  
 I.P. Estate, New Delhi
2. Delhi Subordinate Services Selection Board (DSSSB)  
 Through its Secretary  
 FC-18, Karkardooma Institutional Area,  
 Delhi-110092
3. Directorate of Education  
 Through its Secretary  
 Old Secretariat,  
 Near Vidhan Sabha,  
 Civil Lines, Delhi-110054

... Respondents

(Through Ms. Esha Mazumdar, Advocate)

ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman

After arguing the OA at some length, learned counsel for the applicant sought permission of the Tribunal to withdraw the OA, without prejudice to the rights of the

applicant to file a fresh one. Permission is accorded. OA is dismissed as withdrawn, leaving it open to the applicant to file a fresh one with additional grounds, if he is so advised.



(A.K. Bishnoi)  
Member (A)

(Justice L. Narasimha Reddy)  
Chairman

/dkm/